

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH

ITEM No. 119  
436/241-242/PB/2018

IN THE MATTER OF:

Manish J. Shah & Ors.

v.

Salora International Ltd. & Ors.

.... Petitioner/Applicant

.... Respondent

Order Under Section 241-242

Order delivered on 01.04.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

For the Respondent

Mr. AT Patra & Mr. Aditya Ghadge For  
Respondents no. 1 to 5

ORDER

List on 10.06.2021.

-sd-

(B.S.V. PRAKASH KUMAR)  
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)